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trol of Water Pollution, New Delhi, lor the year 1979-80, under subsection (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Lrbrary. See No. LT-1973/81.]

## Report and accounts (1979-80) of the Hindustan Prefab Ltd., New Delhi and related papers

SHRI BHISHMA NARAIN SINGH: Sir, r also beg to lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619 of the Companies Act, 1956: -

- (a) Twenty-seventh Annual Report and Accounts of the Hindus- tan Prefab Limited, New Delhi, for year 1979-80, together with the Audiors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1873/81 for (a( and (b).]
- I. Report and accounts (1977-78 the **Tripura Forest Development and Plantation** Corporation Ltd., Ag-artala and related papers.
- II. Report and accounts (1978-79) of the **Andhra Pradesh Forest Dev-elnpmemt** Corporation Ltdi, Hyderabad and related papers.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH). Sir, I beg to lay on the Table:

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —
- I. (a) Second Annual Report and Accounts of the Tripura Forest Development and Plantation Corporation Limited, Agartala, for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor GeiieYal of Indian thereon.

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(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1975/81 for (i) (a) and (b).]

0/ Pollution) Bill, 1980

- II. (a) Fourth Annual Report and Accounts of the Andhra Pradesh Forest Davelopine.it Corporation Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor Gentral of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1974/81 for (ii) (a) and (b).]
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the documents mentioned at (1) i (a) and II (a) above. [Placed in Library. See No. LT-1975/81.]

## Report and accounts (1979-80) of the Food Corporation of India, New Delhi and related papers.

RAO BIRENDRA SINGH - Sir, I also beg to lay on the Table ,i copy (in English and Hindi) of the Fifteenth Annual Report and Accounts of the Food Corporation of India, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (2) of section 35 of the Food Corporation Act, 1964. [Placed in Library. See No. LT-1976/81.]

## Report and accounts (1979-80) of the National Institute of Hydrology, Roorkee and related papers

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Second Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 1979-80, together with the Auditors' Report on the Accounts and a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-1977/81.]